

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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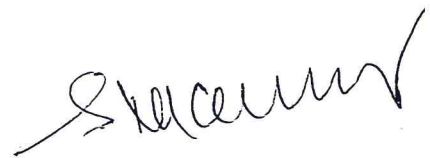
**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/144/2016  
**NAME OF THE PETITIONER(S)** : C. Ponmalar  
**NAME OF THE RESPONDENT(S)** : M/s S. Albert & Company Private Limited & 5 others  
**UNDER SECTION** : 397/398, 111  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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①. S. Manjula Devi, Adv  
for KSR & CO  
Chennai

For petitioners



②. Deepa Mariappan  
for Adv. B. Ramaraj

For respondents



**ORDER**

Counsel representing both the parties are present. Both the counsel are directed to get instructions from the client in relation to the proposal for settlement mooted by both the sides and report the final outcome of the talks by the next date of hearing. Put up on **07.09.2017 at 10.30 A.M.**

-sd-  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**